

Shri Sonavane: Sir, we were given some special information about the extension of the Session till the 7th. I want to know whether we can give notice of questions for those days.

Mr. Speaker: If there is time they can send in questions.

Shri Satya Narayan Sinha: It is only for that purpose that this announcement has been made now.

12.45 hrs.

ELECTIONS TO COMMITTEES
 ALL-INDIA INSTITUTE OF MEDICAL
 SCIENCES

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): Sir, on behalf of Dr. Sushila Nayar, I beg to move the following:

"That in pursuance of section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the All India Institute of Medical Sciences, subject to the other provisions of the Act, *vice* Dr. D. S. Raju resigned."

Mr. Speaker: The question is:

"That in pursuance of section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the All India Institute of Medical Sciences, subject to the other provisions of the Act, *vice* Dr. D. S. Raju resigned."

The motion was adopted.

ESTIMATES COMMITTEE

Shri Dasappa (Bangalore): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member

from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term ending on the 30th April, 1963, *vice* Shri Shivram Rango Rane resigned."

Mr. Speaker: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term ending on the 30th April, 1963, *vice* Shri Shivram Rango Rane resigned."

The motion was adopted.

12.47 hrs.

MOTION RE: REPORT OF STUDY
 TEAM ON CO-OPERATIVE
 TRAINING

Shri D. C. Sharma (Gurdaspur): Sir, I beg to move the following:

"That this House takes note of the Report of the Study Team on Co-operative Training (Volumes I and II) laid on the Table of the House on the 19th April, 1961."

Mr. Speaker, I feel very happy that I have been called upon to move this motion which refers to the education and training of the co-operative personnel all along the line. Obviously, my observations will be based upon the report of the study team which has been presented to us and it will be my privilege to refer to it, perhaps more than once. But before I do so, I wish to make one thing very clear. Our Prime Minister said once that every village should have a school, a panchayat and a dispensary. I think that he also said that to these three elementary necessities of every village should be added a fourth necessity—a co-operative society. I believe that